

**Shri S. M. Banerjee:** He has not understood the question.

**Mr. Speaker:** He only wants to know whether the proposal of constructing these flats would be completed or implemented during the Third Plan period?

**Shri P. S. Naskar:** We hope to have it, Sir. It is under consideration and I cannot give an assurance. We are as eager as the hon. Members to have it during the Plan period.

**Mr. Speaker:** It looks very odd for me but I must say that I had been pursuing it during the last five years and ultimately when the proposal for that hostel-cum-club came up, the Ministry turned it down saying that there were other priorities that must take preference.

**Shri P. S. Naskar:** Question of priority in this matter is now being reconsidered.

**Shri Vidya Charan Shukla:** The Minister gave us information about the accommodation available to the Members. Out of this how much has been made available to non-Members?

**Shri P. S. Naskar:** I have no knowledge. I can find it out for the hon. Member.

#### Unauthorised constructions in Delhi

\*1391. **Shri Shiv Charan Gupta:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that he and the Minister of Home Affairs stated that unauthorised constructions of Jhuggis-Jhonpris after June, 1960 will be demolished;

(b) whether it is a fact that the Corporation has announced that action will not be taken against these constructions; and

(c) whether action against unauthorised constructions is now being taken or not?

**The Deputy Minister in the Ministry of Works, Housing and Supply (Shri P. S. Naskar):** (a) Yes, Sir.

(b) Government have no knowledge of such an announcement having been made by the Municipal Corporation of Delhi.

(c) Action continues to be taken against unauthorised squatters on Government and public lands in Delhi.

**Shri Shiv Charan Gupta:** What is the number of unauthorised constructions after June 1960?

**Shri P. S. Naskar:** We have not got the exact figures.

**Shri Shiv Charan Gupta:** Is it a fact that some time back it was stated here that about 1,100 unauthorised constructions have been demolished and only a few remain to be demolished? On the other hand, is it a fact that the Corporation authorities have stated that about a lakh of unauthorised constructions are there?

**Shri P. S. Naskar:** I cannot give the exact figures as to what are the unauthorised constructions on public and government land but in the last four months more than a thousand such unauthorised construction had been demolished.

**Shri S. M. Banerjee:** In reply to a previous question the hon. Minister stated that Government was willing to provide accommodation to 25,000 of those who are staying in Jhuggis-Jhonpris. When are these likely to be constructed?

**Shri P. S. Naskar:** A detailed statement has been made by the Minister of Works, Housing and Supply in his reply to the debate on the Demands for Grants of that Ministry and I draw the attention of the hon. Member to go through that detailed statement.

**Shri S. M. Banerjee:** After going through that detailed statement, I was not satisfied and that is why I am putting this question.

**Mr. Speaker:** Probably he has not got that information with him.